Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		nmary of s received		ry of claims mitted	Amount of contingent	Amount of claims	Amount	Details in	Remar ks,
		No. of clai ms	Amount	No. of claim s	Amount of claims admitted	claims	not	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	675404332.61	2	675404332.61	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	6110842	1	6110842	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	200792431	0		0	0	200792431	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
•	Total	8	882307605.61	8	681515174.61	0	0	200792431		

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>; List of creditors as On: <u>17TH MAY</u>, <u>2022</u>

List of secured financial creditors belonging to any class of creditors

Sl. No.		of claim eived				of claim itted			Amount of		Amount of claim	Amount of claim	
	Credi t-or	 claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by by party? security guarant related party? coC				Mutual dues, that may be set-off	not admitted	under verifica- tion	

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>;

List of creditors as On: 17TH MAY, 2022

List of unsecured financial creditors belonging to any class of creditors

SI					Det	tails of clain	n admitted		Amount of contingent		Amount of		
N	cre-	claim re	eceived							of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>;

List of creditors as On: 17TH MAY, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor		ails of receive d		Details o	of claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	rec nt clai of claim of co t med admitte claim by d in				Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1		22					Backed by Personal Guarantees of Director.	No	77.57	-	-	-	-	NA
	Punjab Nationa I Bank			14,67,18,84 4.21			Backed by Personal Guarantees of Director.	No	21.53	-	-	-	-	NA

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>;

List of creditors as On: 17TH MAY, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of cre-	Detai claim re			Details of claim admitted					Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount	Amount of claim admitted		Amount covered by guar- antee	related	% of Voting share in CoC	of conti- ngent claim	dues, that may be set-off	not admitted	under verification	n uni
	Dhani Loans and Services Limited (Formerl y known as Indiabulls Consume r Finance Limited		61,10,842		Unsecured Financial Creditor	-	No	0.90	-			-	NA

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>; List of creditors as On: <u>17TH MAY</u>, <u>2022</u>

List of operational creditors (Workmen)

(Amount in□)

Sl.	Name of		Details o			De	tails of clai	m admitted	Amount	Amount	Amount of		
No.	authorised representa- tive, if any	of work man	Pate of receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	of conti- ngent claim	of any mutual dues, that may be set-off	claim under verification	claim not a dmitted	n any

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>; List of creditors as On: <u>17TH MAY</u>, <u>2022</u>

List of operational creditors (Employees)

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	representa- tive, if any	-oyee	Date of receipt	claimed	Amount of claim of claim party? Whether voting shar e in CoC, if applicable			gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	·	
								T.P.F					

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>; List of creditors as On: <u>17TH MAY</u>, <u>2022</u>

List of operational creditors (Government dues)

Sl. No.		claimant	Details of claim received		De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · ·
	Departme Govern nt ment		of claimed		Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>; List of creditors as On: <u>17TH MAY</u>, <u>2022</u>

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of		of claim ived	Details of claim admitted						Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amout claimed	Amou nt of claim ad mitted	Nature of claim	Amou nt covere dby securi ty inter est	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	Sri Venkatesh Paper Agencies		2,53,35,984	-	Operational	-	-	No	-	-	-	-		IRP has admitted provisionally
2		28/04/2022	15,86,93,649	-	Operational	-	-	No	-	-	-	-	15,86,93,649	IRP has admitted provisionally
3		28/04/2022	1,67,62,798		Operational	-	-	No	-	-	-	-		IRP has admitted provisionally

Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, <u>2022</u>;

List of creditors as On: 17TH MAY, 2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received	Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim of vered by vered by related		-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion			